



In The High Court of Manipur at Imphal

[CAUSELIST FOR THURSDAY, THE 24TH JANUARY, 2019]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

HON'BLE MR JUSTICE LANUSUNGKUM JAMIR

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	WP(C)/3/2019	MD ABDUL HELIM KHAN Vs STATE OF MANIPUR AND ANR	MR. M HEMCHANDRA	GA
<u>ADMISSION</u>				
2)	WP(C)/433/2016	H O ISHEIHANBI DEVI Vs STATE OF MANIPUR AND 2 ORS	MR. L OJEN MR. CH ARUNKUMAR MR. TH TOLPISHAK	GA
3)	WP(C)/906/2016	L DHANACHANDRA SINGH AND 3 ORS Vs PRINCIPAL SECRETARY/COMMISSION ER REVENUE AND 3 ORS	MR. YM LOKENDRO MS M NEELAN DEVI MS AYANGLEIMA AMICUS CURIAE MR L HEROJEET MEITEI MR K KUNJAKISHORE MR KH ROSHAN MR. H HENARY MR. TH BABLOO MR. I LALITKUMAR MR. INAOCHA MR IROM DENNING MR. H BIRAMANI	GA
4)	With WP(C)/672/2017	L DHANACHANDRA SINGH Vs PRINCIPAL SECRETARY/COMMISSION ER	MR. I LALITKUMAR	GA

5)	WP(C)/952/2016	KANGREI VASHA AND 386 ORS Vs UNION OF INDIA AND 3 ORS	MS V RUNMI MR PS MAHAINGAM MR. S AUGUSTINE MR. MARK KHAPAI	MR S SURESH CGC MR ASG
6)	WP(C)/899/2017	MANIOPUR SANGEET NATYA MAHA VIDYALAYA REGD. NO 254 OF 1963 Vs STATE OF MANIPUR	MR. S SARAT	MR. S ABUNG GA
7)	With MC(WP(C))/348/2017	KH. GEETCHANDRA SINGH Vs MANIPUR SANGEET NATYA MAHA VIDYALAYA	MR. S ABUNG	XXX
8)	WP(C)/910/2017	THOTSHEM SHAIZA Vs UNION OF INDIA	MS. H BISHESHWARI	MR S SURESH, ASG MR. S RUPACHANDRA, ASG
9)	WP(C)/994/2017	Y. CHANDRALEKHA DEVI Vs STATE OF MANIPUR	MR. HS PAONAM	MS. CH SUNDARI
10)	WP(C)/389/2018	ATHOKPAM KRISHNA SINGH Vs STATE OF MANIPUR	MR. ROMENDRO SHARMA	GA
11)	WP(C)/598/2018	M/371458 WO/PHARMACIST, AK TIKENDRAJIT SINGH Vs UNION OF INDIA	MR. KH LUPENJIT MR DAVID BOON MR A ROMESH MR. A MOHENDRO	MR S SURESH, ASG
12)	WP(C)/613/2018	DR. OKRAM IBOMCHA SINGH Vs STATE OF MANIPUR	MS H KUNJESHORI MR PHUNGYO ZINKHAI MR M TAPAN SHARMA S YAISKUL MR. BP SAHU	GA
13)	WP(C)/956/2018	SOIBAM YAIPHABA SINGH Vs STATE OF MANIPUR	Ms L SANJEEKA DEVI	GA
14)	WP(C)/989/2018	KHAIDEM IMO SINGH Vs STATE OF MANIPUR	MS MONIKA MS. BABITA TH	MR. M RARRY GA
15)	WP(C)/1057/2018	THE GOVERNING BODY, MAYAI LAMBI COLLEGE, YUMNAM HUIDROM Vs STATE OF MANIPUR	Mr D JULIUS RIAMEI	MR. M DEVANANDA JYOTSANA MR. K ROZHAN MS. KSH HARICHHAYA MR. S DIJESHWOR MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM GA
16)	WP(C)/1121/2018	NONGMEIKAPAM RANJIT SINGH AND ANR Vs STATE OF MANIPUR AND 5 ORS	MS AYANGLEIMA MR IROM DENNING MR. I LALITKUMAR	MR. LENIN HIJAM DY A.G

- 17) **With** MC(WP(C))/371/2018 NONGPOK NINGTHOU
PAKHANGBA TRANSPORT
CO-OP SOCIETY LTD
Vs
N RANJIJT SINGH AND
ORS MR. M HEMCHANDRA
- 18) WP(C)/1136/2018 KS NGARANMI
Vs
STATE OF MANIPUR AND
3 ORS MR SH POIREITON
MEITEI
MS. L SILLORI
MR. H ISHWARLAL MRS MOMOTA DEVI
OINAM, ADDL AG
MS BEEDYASAREE M
GA
- 19) WP(C)/1139/2018 M BIHARJIT SINGH AND
11 ORS
Vs
STATE OF MANIPUR AND
2 ORS MR IROM DENNING
MS AYANGLEIMA
MR. I LALITKUMAR GA
- 20) **With** WP(C)/975/2018 TEKCHAM RAMESHWOR
MEITEI
Vs
STATE OF MANIPUR Mr IROM DENNING
ANGELINA NAOREM
MR. I LALITKUMAR GA
- 21) **With** WP(C)/981/2018 SHRI WAIKHOM
IBOPISHAK SINGH
Vs
STATE OF MANIPUR TH REBATI
MR. KH TARUNKUMAR GA
- 22) WP(C)/1171/2018 R.K DEBEN SINGH
Vs
STATE OF MANIPUR AND
ANR MR ELANGBAM
PREMJIT SINGH
A JANKINATH SHARMA
MR. N JOTENDRO GA
- 23) **With** CONT.CAS(C)/33/2016 RK SURENDRA SINGH
AND 4 ORS
Vs
WL HANGSHING AND ANR MR. H MAIPAKSANA
MR. L SHYAM
MR. K UMAKANTA
MR. N JOTENDRO Mr RK DEEPAK SINGH
MR. MAHESH
- 24) **With** MC(CONT.CAS(C))/125/2017
7 RAJKUMAR SURENDRA
SINGH
Vs
WL HANGSHING Mr MURTAZA AHMED
- 25) **With** MC(WP(C))/239/2018 R.K. DEBEN SINGH
Vs
STATE OF MANIPUR Mr E PREMJIT SINGH
MS. CH SUNDARI
Mr DR RK DEEPAK
MR. M DEVANANDA
- 26) **With** WP(C)/407/2017 KH BRAJAKUMAR SINGH
Vs
STATE OF MANIPUR Mr ELANGBAM PREMJIT
SINGH
Ms M PUNAM
MR. N JOTENDRO Dr RK DEEPAK
- 27) **With** WP(C)/1027/2015 RK SURENDRA SINGH
AND 5 ORS
Vs
STATE OF MANIPUR AND
6 ORS Mr ELANGBAM PREMJIT
SINGH
MR. H MAIPAKSANA
MR. N JOTENDRO Mr Th Roson
MR. N CHURCHILL
MR. PH SANAJAOBA
MR. RK KULAJIT
MR. K ROSHAN
MR. M DEVANANDA
Mr RK DEEPAK SINGH
Ms DONNAPRIYA ASEM
GA
- 28) **With** WP(C)/1157/2018 RK DEBEN SINGH
Vs
STATE OF MANIPUR AND
2 ORS MR. L SHYAM
Mr ELANGBAM PREMJIT
SINGH
MR. N JOTENDRO GA
- ORDER**
- 29) MC(WP(C))/268/2018
WITH W.P.(C) 108/2014
(D/C) L MOSES PAO
Vs
STATE OF MANIPUR AND
5 ORS MS. H BISHESHWARI
MR. L SEITYANDRA
GA

30)	WP(C)/618/2018 NOT BY HON'BLE KH. NOBIN SINGH, J.	KSHETRIMAYUM TOMBI SINGH Vs STATE OF MANIPUR	MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND	GA
31)	With WP(C)/481/2018 NOT BY HON'BLE KH. NOBIN SINGH, J.	KEISHAM BISHWAJIT SINGH Vs STATE OF MANIPUR	MR. A MOHENDRO	GA
<u>HEARING PART HEARD</u>				
32)	WP(C)/366/2017	ASHOK KUMAR CHOUBEY AND 10 ORS Vs UNION OF INDIA AND 2 ORS	MR. M RARRY	MR S SAMARJEET CGC MR. S RUPACHANDRA, ASG
33)	With MC(WP(C))/192/2017	UNION OF INDIA Vs ASHOK KUMAR CHOUBEY	MR. S RUPACHANDRA, ASG	
34)	WP(C)/421/2017	KH NABAKUMAR SINGH Vs STATE OF MANIPUR	MR. HS PAONAM	MR. K RABEI MR L KAMMINTHANG KHONGSAI MRS MOMOTA DEVI OINAM, ADDL AG MS BEEDYASAREE M GA
35)	WP(C)/812/2017	SMT. K. CHIINLIANNING Vs STATE OF MANIPUR	MS. H BISHESHWARI	MR IROM DENNING GA
36)	With MC(WP(C))/347/2017	SMT. K. CHINLIANMANG Vs STATE OF MANIPUR	Mr S THOI THOI MEITEI	GA
<u>HEARING</u>				
37)	WP(C)/431/2014	W MARJIT SINGH Vs NIT MANIPUR AND 3 ORS	MR. S DIJESHWOR MR. N BIPIN MR. A ARUNKUMAR MR. S GUNABANTA MS. KSH HARICHHAYA MR. HS PAONAM	MR. KH SAMARJIT MR H ROMEN MR L DHANANJOY MR. KH TARUNKUMAR MR. BP SAHU
38)	WP(C)/210/2015	MANGJACOB TUNGDIM AND ANR Vs STATE OF MANIPUR AND ORS	MR. S GUNABANTA MR. S DIJESHWOR MR. L ASHINIKUMAR MR. N BIPIN MR. A ARUNKUMAR MS. KSH HARICHHAYA MR. HS PAONAM	MR. Y BHARAT MR. Y SURESH MR. K ACHOUBA MR N IBOTOMBI ADDL AG GA
39)	WP(C)/836/2015	SATKHOLAM AND ANR Vs STATE OF MANIPUR AND 3 ORS	MS JOAN N KIPGEN MR. M MOSES	GA
40)	With MC(WP(C))/10/2019	SATKHOLAM Vs STATE OF MANIPUR AND 3 ORS	Ms H KUNJESHORI	GA
41)	WP(C)/202/2016 WITH LC RECORD	KTA REPRESENTED BY ITS SECY Vs STATE OF MANIPUR AND ORS	M HEMCHANDRA	MR. LENIN HIJAM DY A.G GA

42)	With WP(C)/67/2016 WITH LC RECORD	PANTHOIBI TRANSPORT ASSN Vs STATE OF MANIPUR AND 4 ORS	Mr L JOHNSON Mr S BRONSON	MR. M HEMCHANDRA GA
43)	With WP(C)/109/2018 WITH LC RECORD	KANGLA TRANSPORT ASSN Vs STATE OF MANIPUR		MR. M HEMCHANDRA GA
44)	With WP(C)/140/2015 WITH LC RECORD	PANTHOIBI TRANSPORT ASSOCIATION Vs STATE OF MANIPUR AND ORS	MR. ROMENDRO SHARMA Mr S BRONSON	Mr N TEJKUMAR MR. M HEMCHANDRA Mr Th Roson GA
45)	With WP(C)/481/2015 WITH LC RECORD	KANGLA TRANSPORT ASSN Vs STATE OF MANIPUR AND 5 ORS	Mr N TEJKUMAR MR. M HEMCHANDRA	Mr S BRONSON Mr L JOHNSON GA
46)	With WP(C)/896/2015 WITH LC RECORD	PANTHOIBI TRANSPORT ASSN Vs STATE OF MANIPUR AND 5 ORS	Mr L JOHNSON MR. ROMENDRO SHARMA Mr S BRONSON	MR. M HEMCHANDRA GA
47)	WP(C)/315/2016	RUBY SORAM Vs STATE OF MANIPUR AND 4 ORS	MS DONNAPRIYA ASEM MR. K ROSHAN MR. N CHURCHILL MR. NG JAGATCHANDRA MR. PH SANAJAOBA MR. RK KULAJIT MR. M DEVANANDA	MR S SURESH CGC MR. KH CHONJON MS KH ROJITA MR TH SUBOL MR. SH TOMBISANA GA
48)	WP(C)/470/2016	S SHANTIKUMAR SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. L ASHINIKUMAR MR. A ARUNKUMAR MR. N BIPIN MR. S DIJESHWOR MS. KSH HARICHHAYA MR. S GUNABANTA MR. HS PAONAM	MR L KAMMINTHANG KHONGSAI MR. K RABEI ADDL GA
49)	WP(C)/923/2016	W SANJOY SINGH AND 17 ORS Vs STATE OF MANIPUR AND 2 ORS	MR PHUNGYO ZINGKHEI MS H KUNJESHORI MR M TAPAN SHARMA MS S JOTIBALA MR S YAINANDA MR. BP SAHU	MR. K RABEI MR. M HEMCHANDRA GA
50)	WP(C)/1015/2016	N CHANDIKUMAR SINGH Vs STATE OF MANIPUR AND ANR	MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. S GUNABANTA MR. N BIPIN MR. HS PAONAM	ADDL GA
51)	WP(C)/1039/2016	W ROMEN SINGH AND ANR Vs STATE OF MANIPUR AND 6 ORS	MS S JOTIBALA MS H KUNJESHORI MR S YAINANDA MR. M MOSES MR M TAPAN SHARMA MR PHUNGYO ZINGKHEI MR. BP SAHU	MS. B BIDYALAKSHMI MR. NG KUMAR MR ADDL. AG

52)	WP(C)/425/2017	SOITINKHUP VAIPHEI Vs STATE OF MANIPUR	MR. R DANIEL	MR. T RAJENDRA GA
53)	With MC(WP(C))/278/2017	SHRI SOITINKHUP VAIPHEI Vs STATE OF MANIPUR	MS. H BISHESHWARI	GA
54)	WP(C)/680/2017	N(O) PISHAKMACHA DEVI Vs STATE OF MANIOPUR	MR. TH KHAGEMBA	GA
55)	WP(C)/861/2017	SMT. NONGMAITHEM (O) BHANU DEVI Vs STATE OF MANIPUR	MS. L SILLORI	GA
56)	WP(C)/895/2017	SHRI KONGKHAM NIPAMACHA SINGH Vs UNION OF INDIA	MR. M BISHAMVOR	MR S SAMARJEET CGC
57)	WP(C)/61/2018	HENKHOGIN Vs DISTRICT BOARD OF EDUCATION	MR. NG KUMAR	GA
58)	WP(C)/137/2018	OINAM MANISANA SINGH Vs STATE OF MANIPUR	MR. T RAJENDRA	GA
59)	WP(C)/265/2018 NOT BY HON'BLE KH. NOBIN, J	M/S JAYRAJS TRANSPORT AGENCY Vs STATE OF MANIPUR	MR. CH NGONGO	GA
60)	WP(C)/596/2018	SHRI PEBAM BEGET SINGH Vs STATE OF MANIPUR	MR. KH LUPENJIT MR DAVID BOON MR A ROMESH MR. A MOHENDRO	GA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. L ANAND 17-01-2019 To 24-01-2019
- 2) MR. KH SAMARJIT 24-01-2019 To 26-01-2019
- 3) MR. L SOMORENDRO ROY 24-01-2019 To 28-01-2019

**(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)**